

**In the National Company Law Tribunal, Jaipur**

**Item No. 114**

**CP No. (IB)- 97/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Limited**

**.....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 16.01.2020**

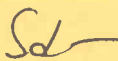
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prateek Kedawat, Adv.

For Respondent(s) : U.S. Sharda, CA

**ORDER**

Heard the submissions made by the counsel for the Financial Creditor and also Sh. U.S. Sharda, CA on behalf of Advocate Naresh Kumar Sejvani for respondent. At the request of counsel for the respondent, the matter is posted to 05.02.2020.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**